GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 158
TO BE ANSWERED ON 02.02.2022

SURVEY OF NEW RAILWAY ROUTES

†158.　　DR. DHAL SINGH BISEN:

Will the Minister of RAILWAYS be pleased to state:

(a)　the details of new railway routes sanctioned by the Government in the Budget for carrying out their survey during the last Financial Year, route-wise;

(b)　the names of railway routes of Balaghat Parliamentary constituency sanctioned for survey under the railway routes sanctioned for the purpose in the Budget of the Financial Year 2021-22;

(c)　the time by when the survey work is likely to be commenced or whether the said works have started and if so, the details thereof;

(d)　whether Seoni-Katangi railway route is also included under the same;

(e)　whether the new surveyed routes have been undertaken or are likely to be undertaken for construction on priority basis;

(f)　whether the sanction was given for survey of new Katangi-Seoni railway route under Seoni and Balaghat districts of Madhya Pradesh; and

(g)　if so, whether its survey work has been completed and whether approval is likely to be given for constructing this new railway route alongwith the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (g): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF UNSTARRED QUESTION NO. 158 BY DR. DHAL SINGH BISEN TO BE ANSWERED IN LOK SABHA ON 02.02.2022 REGARDING SURVEY OF NEW RAILWAY ROUTES

(a):   During Financial year 2020-21 and 2021-22, 33 Nos. survey for new railway routes have been sanctioned. Total length of new railway routes for which surveys have been sanctioned is 2,595 Km.

(b) to (g):   Survey for new line between Seoni and Katangi (92 Km) falling in the Balaghat Parliamentary constituency has been sanctioned during Financial Year 2020-21. Survey of this line has commenced. Further decision for sanction is possible once survey report is received and result thereon are firmed up.

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